

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:2208
ANSWERED ON:14.08.2006
CUT IN SUGAR QUOTA
Singh Shri Mohan

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government have reduced the per-capita sugar allocation for distribution under the Public Distribution System since June 2006;
- (b) if so, the reasons therefor;
- (c) whether the Government proposes to increase the supply of the per-capita allocation of sugar in order to check the rise in prices of sugar; and
- (d) if so, the time by which it is likely to be implemented?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH)

(a) & (b): The per capita levy sugar allocation has remained almost at the same level since June, 2006. The levy sugar allocations for the months of May 2006 to August 2006 for the State Governments/UT Administrations are indicated below:-

Month Quantity in lakh M.Ts

| | |
|-------------|------|
| May 2006 | 1.54 |
| June 2006 | 1.56 |
| July 2006 | 1.53 |
| August 2006 | 1.65 |

(c) & (d): At present, there is no proposal under consideration of the Central Government to increase the per capita allocation of levy sugar.